

**Central Administrative Tribunal  
Principal Bench, New Delhi**

CP No.389/2016  
IN  
O.A. No. 3912/2012

This the 16<sup>th</sup> day of August, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)  
Hon'ble Shri Raj Vir Sharma, Member(J)**

1. Sukhvir Singh  
S/o Sri Edar Singh  
R/o A-407 Ring Road  
Azadpur, Delhi 110033.
2. Ram Gopal  
S/o Sri Badlu  
R/o H.No.-A/1/92  
Utsav Vihar,  
Kerala, New Delhi 110081.
3. Chhote Lal  
S/o Sri Mangar  
R/o R-375, Jwalapuri,  
Camp. No.5 Rohtak Road  
Nagloi, Delhi -110083
4. Mnairam S/o Sh. Juggal Kishore  
R/o E-197, Aman Vihar,  
Kirji Sulaman Nagar  
Delhi-110086
5. Begraj S/o Hari Singh

R/o H.No. -250, Vill – Rithala  
Old Bank Wali Gali.  
Delhi-110085.

(CP No.389/2016)  
(2)

6. Dharam Singh S/o Sh. Jagran Singh,  
R/o H.No. -70B, Vill. Rithala,  
Delhi.
7. Prakash Chand So Sh. Bhem Singh  
R/o H.No. -26, Gali No.7  
Ambedkar Nagar,  
Haddepur, Delhi.
8. Suraj Bhan S/o Jay Lal  
R/o H.No. -120,  
Ambedkar Nagar,  
Haddepur, Delhi.
9. Ram Prakash S/o Sh. Kalika Prashad  
R/o H.No. B-210, Begum Vihar,  
Delhi- 110086.
10. Dharamvir Singh S/o Sh. Kartar Singh  
R/o H.No. 39/17, Sangam Colony,  
Pandav Nagar, New Delhi.
11. Radhey Shyam S/o Sh. Ram Payare  
R/o D-70, Khasra No. 152-154,  
Gaurav Nagar-II, Prem Nagar,  
Near –Durga Public School,  
New Delhi -110086.
12. Ram Krishan S/o Sh. Maam Chand,

R/o Village Puth Khurd, Delhi. ...Petitioners.  
(By Advocate: Shri Kartar Singh)

VERSUS

1. Mr.P.K.Gupta,  
Commissioner (North),  
Municipal Corporation of Delhi  
MCD Building, Kamla Market, Delhi.

(CP No.389/2016)  
(3)

2. Shri Nanak Chand,  
The Deputy Director,  
Horticulture Department  
Municipal Corporation of Delhi  
Rohini Zone, Delhi. ...Respondents

**Order (oral)**

**Per Sudhir Kumar, Member (A)**

After advancement of some arguments, learned counsel for the petitioners seeks leave & permission to withdraw the present Contempt Petition, with liberty to take appropriate proceedings, as per law, which permission is granted. The Contempt Petition is dismissed as withdrawn, with liberty as aforesaid.

(Raj Vir Sharma)  
Member (J)

(Sudhir Kumar)  
Member (A)

/kdr/